

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.03.2022 at 10.30 AM THROUGH VIDEO CONFERENCING**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : IBA/475/2020

NAME OF THE PETITIONER(S) : Tata Capital Financial Services Ltd

NAME OF THE RESPONDENTS : G Ramakrishna Reddy

UNDER SECTION : Sec 95(1) of IBC, 2016

106 IBA/475/2020

ORDER

The Petitioner is represented by the Ld. Counsel Ms. Abitha Banu and the Respondent is represented by the Ld. Counsel Mr. B.Ramana Kumar through video conferencing mode.

It is stated that the matter has been settled out of Court and to that effect a Memo for withdrawal of IBA/475/2020 has been filed in the Registry today (11.03.2022). The said Memo is taken on record.

Accordingly, IBA/475/2020 stands **dismissed** as settled out of Court.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

MS

-Sd-

R. SUCHARITHA
MEMBER (JUDICIAL)